

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)**

**ORIGINAL PETITION NO. 06 OF 2019 &
IA NOS. 1426 & 1428 OF 2019**

Dated: 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ayana Kadapa Renewable Power Private Limited.... Petitioner (s)
Versus**

**Andhra Pradesh Electricity Regulatory
Commission & Ors.. Respondent(s)**

Counsel for the Petitioner(s) : Ms. Puja Priyadarshini
Mr. Aditya K. Singh
Ms. Molshree Bhatnagar
Mr. Nived V.

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for SECI

ORDER

List the matter on **28.08.2019**.

**(S.D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**